

SPECIAL BENCH
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/129(KB)2021
IA(I.B.C)/1402(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	RELIANCE COMMERCIAL FINANCE LIMITED VS ROSEWOOD PROJECTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Shailendra Singh, IRP in person

ORDER

1. IRP present in person.
2. **IA(I.B.C)/1402(KB)2024**
 - i. Registry is directed to issue notice to respondent by speed post and e-mail and place tracking information on record.
 - ii. Reply affidavit, if any, be filed within two weeks.
 - iii. Post this IA on **21/08/2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**